NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER

PETITION NUMBER

: TCP/27 & 28/ (IB)/2017

NAME OF THE PETITIONER(S)

: SRI MYLSAMY PILE FOUNDATION

NAME OF THE RESPONDENT(S)

: EMAS ENGINEERS & CONTRACTORS PVT LTD

UNDER SECTION

: 433 (E) (F)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

RVENKATA VARATHAD COUNSELGER PETITIONER RESERVENCE

ORDER

Counsel for Petitioner present. There was no representation on behalf of Respondent. Counsel for Petitioner is directed to serve private notice to the Respondent and file a proof of effecting service by way of an affidavit before the next date of hearing. Counsel for Petitioner is also directed to make compliance with the provisions of section 9(3)(b)and(c) of I&B Code, 2016 within seven days. Put up on 21.07.2017 at 10.30 A.M.

J. J. Joge desar

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk

(CH. MOHD SHARIEF TARIO) MEMBER (JUDICIAL)